

MEGHALAYA LEGISLATIVE ASSEMBLY

BULLETIN PART - I

BUDGET SESSION

TUESDAY, 14th MARCH, 2017

1. The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 2.05 P.m.
The day was allotted for Private Members' Business.
2. **Questions:**
Questions Nos. 98 - 121 were listed.
Questions 98, 99, 100, 101, 103, 104, 105 and 107 were taken up and disposed off.
3. **Call Attention Notice:**
Dr. Jemino Mawthoh, MLA called the attention of the Minister in-charge District Council Affairs under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in "*The Shillong Times*", dated 28th February, 2017 under the caption "*NHRC directs East Jaintia Hills District Administration to address border villager's plight*".
Shri P. Tynsong, Minister in-charge, Border Areas Development replied.
4. **Motions :**
 - a. **Motion No.2** - Shri John Leslee K. Sangma, MLA - "This House do now discuss the failure of the Government to fulfil the Reservation of Posts for Physically Challenged Persons in the State.
Shri John Leslee K. Sangma, MLA initiated discussion.
(At 11.15 a.m., Shri T.W. Chyne, MLA was in the Chair)
Other Hon'ble Members who participated were Shri Saleng A. Sangma,
Dr. Donkumar Roy and Dr. Jemino Mawthoh.
Dr. Mukul Sangma, Chief Minister replied.

:2:

- b. Motion No.3** - Shri Ardent M. Basaiawmoit, MLA - “This House do now discuss the failure of the Government to provide justice to its citizens as enshrined in the Constitution of India”.

Shri Diosstarness Jyndiang, Hon’ble Member also participated.

Dr. Mukul Sangma, Chief Minister replied.

(At 1.50 P.m., Hon’ble Speaker was in the Chair)

Discussion on the Motion was concluded and replied by the Chief Minister.

5. Adjournment:

Since there was no more Business to be transacted, the House was adjourned till 10 a.m. on Wednesday, the 15th March, 2017.

*Shillong,
The 14th March, 2017.*

*Andrew Simons,
Commissioner & Secretary,
Meghalaya Legislative Assembly.*